

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

R.A. NO. 285/2003

In

O.A. NO. 2094/2002

New Delhi this the 21st day of October, 2003.

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN

HON'BLE SHRI S.K.NAIK, MEMBER (A)

Shri Bhagwati Pohani
W/o Shri R.K.Pohani
R/o B-457, Sarita Vihar
New Delhi.

....Applicant

-versus-

1. Ministry of Urban Development
Through Secretary
Nirman Bhawan
New Delhi.

2. Superintending Engineer
(Pay & Accounts)
NDZ, IV, CPWD
East Block I, Level 3
R.K.Puram
New Delhi.

... Respondents

O R D E R (BY CIRCULATION)

Justice V.S.Agarwal:-

OA No. 2094/2002 was dismissed by this Tribunal
on 23.6.2003.

2. The applicant seeks review of the said
order raising multifarious pleas.

3. The Original Application had been primarily
dismissed because it was held that the same was
barred by time. We find no reason to hold that

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there is any error apparent on the face of the record. Therefore, the review application must fail and is dismissed by circulation.

~~Naik~~
(S.K. Naik)

Member (A)

V.S. Aggarwal

(V.S. Aggarwal)
Chairman

/sns/